

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... *IAJm on dated. 16-01-17*

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<i>NIL</i>				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
			<i>NIL</i>		

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं० १ गाजियाबाद

BK
Ahluwalia

A.C.J.M.
Court No. 3, Ghaziabad

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA) - 16-1-2017

In the Court of ACTM - Court No. 3, G2B

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	123/17	State v. Mukesh	M.V. Act	Masoorie	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading 'this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	129/17	" v. Mohsin	"	"	100/-	
3	110/17	" v. Firasat Ali	"	"	100/-	
4	111/17	" v. Arjun	"	"	100/-	
5	112/17	" v. Mohd yonus	"	"	100/-	
		Disposal	NIL			

[Signature]
A.C.J.M.
Court No. 3, Ghaziabad

